
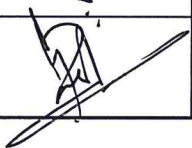


7 NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
SINGLE MEMBER BENCH

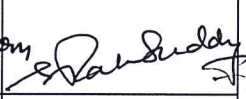
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 302/07/HDB/2017
NAME OF THE COMPANY	VBC Industries Limited
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	VBC Industries Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. S AJITH	Adv	9908011292	
YASH VARDHAN	Adv	8985413955	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rahul Reddy	Advocate	srahulreddy76@gmail.com	

ORDER

Heard Mr. V.K. Sajit along with Mr. Yash Vardhan, learned counsel for the Petitioner and Mr. S. Rahul Reddy, learned counsel for the Respondent. The learned counsel for the Respondent takes notice for the Corporate Debtor and waives further notice and requested two weeks time to file his reply. Post the case on 13.02.2018. No further adjournment will be granted.


MEMBER (Judl)